

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-OCW-36-2020.

Rosalina de Souza. ... Petitioner.

Versus

Goa Coastal Zone Management
Authority & ors. ... Respondents.

Shri Nigel da Costa Frias, Advocate for the Petitioner.

Coram : Nutan D. Sardessai. J.

Dated : 30th June, 2020

P.C.:

None for the respondents.

2. Stands over on 10.07.2020.

Nutan D. Sardessai, J.

MF/-